

rich as was anticipated. The greater part of this material is of a refractory nature, the extraction of uranium from which will be costlier than from ore which can be more easily treated. More ore is being excavated by opening up the deposits at various points, samples from which have been taken for beneficiation and leaching tests. The work on these samples, as also further work to develop the mine scientifically and systematically, is in progress.

Length of Films

*1276. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Government are considering a proposal to reduce the length of films to eight thousand feet only?

The Minister of Commerce (Shri Kanungo): A suggestion regarding the length of Indian Films being reduced suitably has been made to the Indian Film Industry as one of the possible measures for bringing down foreign exchange expenditure on the import of raw films.

Licences for Coal Mining Equipment

*1277. **Shri Matin:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps have been taken for issuing licences for spare parts relating to colliery equipment which are now of the "Banned Type";

(b) what steps are proposed to be taken to ensure stocks of spare parts being readily available for existing colliery equipments; and

(c) whether he is aware that production in many old establishments suffers due to non-availability of spare parts?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Licences for import of all types of spare parts for Colliery equipments are granted fairly liberally to actual

users provided the demand is certified by the Coal Commissioner and the item applied for is not readily available from indigenous sources.

(b) The licencing is on a sufficient scale to enable Collieries to build up stocks.

(c) No, Sir.

Kashmir

*1278. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether any date has been fixed to discuss Jarring Report on Kashmir by the Security Council; and

(b) if so, when?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Government have no information.

सिक्किम की सहायता

*१२७६. श्री भवत दर्शन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) सिक्किम की सप्तवर्षीय विकास योजना के निष्पादन के लिये सिक्किम दरबार को अब तक कुल कितनी सहायता दी जा चुकी है ;

(ख) वह धन किन किन कार्यों पर व्यय किया गया है ; और

(ग) प्रविधिक सहायता के लिये कितने पदाधिकारियों व विशेषज्ञों की सेवायें वहाँ की सरकार को दी गई हैं ?

बंधो.शेक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) भारत सरकार ने सिक्किम की सप्तवर्षीय विकास योजना का खर्च उठाने का वादा किया है। अनुमान किया जाता है कि उस पर कुल खर्च २ करोड़ २३ लाख रुपये बँटेगा। इन २ करोड़ २३ लाख रुपये में से २ करोड़ १ लाख रुपये अनुदान (ग्रांट) के रूप में, और २२ लाख

रुपये हवाई रज्जुमार्ग (एरियल रोपवे) बनाने के लिये कर्ज के रूप में दिये जायेंगे । अनुदान के मद में १ करोड़ सवा लाख रुपये और कर्ज के मद में ११ लाख रुपये दिये जा चुके हैं ।

(ख) मोटे तौर पर, रकम निम्नलिखित मदों पर खर्च की गई है :—

- (१) कृषि और ग्रामीय विकास
 - (२) बिजली
 - (३) उद्योग
 - (४) परिवहन
 - (५) शिक्षा और जन-स्वास्थ्य
- (ग) (१) कृषि—१ अधिकारी
 (२) वन—१ अधिकारी
 (३) खाता—१ अधिकारी
 (४) चिकित्सा—१ अधिकारी और साढ़े चार महीने के लिये बी० सी० जी० टीके लगाने वाली एक टोली ।
- (५) गोशाला—१ अधिकारी
 - (६) सहकारिता—१ अधिकारी
 - (७) पन-बिजली (हाईड्रो इलेक्ट्रिक) योजना—४ अधिकारी
 - (८) शिक्षा—१ अधिकारी
 - (९) परिवहन—१ अधिकारी
 - (१०) उद्योग और दस्तकारी—२ सलाहकार, थोड़े समय के लिये ।

Pensions to Displaced Persons

966. **Shri Onkar Lal:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) how many displaced Government Servants from Sind and North West Frontier Province, who migrated to India, have been given their provisional pensions so far;

(b) how many applications are still pending with Government; and

(c) the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 126.]

Indian Standards Institution

967. **Shri Nagi Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a conference of representatives of Central and State Governments, was convened by the Indian Standards Institution during the month of July, 1957;

(b) if so, the proposals that were discussed and agreed upon at that Conference; and

(c) the measures taken and proposed to be taken to implement the decisions?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Questions relating to implementation of Indian Standards and recognition of the Indian Standards Certification Mark were discussed. A list of the recommendations made by the Conference is laid on the Table. [See Appendix III, annexure No. 127.]

(c) The recommendations made by the Conference have been brought by the Indian Standards Institution to the notice of the Central and State Governments and other bodies for compliance.

Castor-Oil Exports

968. **Shri Dharmalingam:** Will the Minister of Commerce and Industry be pleased to state the quantity and value of Castor-Oil exported to the U.S.A. during 1956?

The Minister of Industry (Shri Manubhai Shah): 20,900 tons valued at Rs. 299 lakhs.